

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:5242  
ANSWERED ON:14.08.2014  
ACQUISITION OF AGRICULTURAL AND FOREST LANDS  
Joshi Shri Pralhad Venkatesh

**Will the Minister of COAL be pleased to state:**

- (a) whether the Coal India Limited (CIL) and its subsidiary companies have acquired agricultural and forest lands for coal production;
- (b) if so, the details of land acquired during the last three years and the current year;
- (c) the company-wise area of land lying unutilised out of the acquired land at present;
- (d) the area of collieries totally exploited, subsidiary-wise; and
- (e) the steps taken/proposed to be taken by the Government for the use of unutilised land?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY  
(SHRI PIYUSH GOYAL)

- (a) to (e): The information is being collected and will be laid on the Table of the House.